

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 542 of 2020

IN THE MATTER OF:

M/s Kuntal Constructions Pvt. Ltd. ...Appellant

Vs

M/s Bharat Hotels Ltd.Respondent

Present:

**For Appellant: Mr. B.P. Singh Dhakray and Mr. Shakti Singh
Dhakray, Advocates**

For Respondent: Ms. Purnima, Advocate

O R D E R

(Through Virtual Mode)

10.08.2020 Learned Counsel for the Appellant states he will file Rejoinder today itself. The same may be filed.

List the Appeal 'For Admission (After Notice)' on **25th August, 2020**. Parties to file their respective brief Written Submissions, not more than three pages, by 17.08.2020.

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)